

**NATIONAL COMPANY LAW TRIBUNAL  
CUTTACK BENCH  
CUTTACK**

**ORDER SHEET OF THE HEARING ON 15<sup>th</sup> JULY, 2021, 03:00 P.M.**

CP (IB) No. 51/CTB/2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.  
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

Name of the Company	Encore Asset Reconstruction Company Pvt. Ltd. -Vs- Nayaagarh Sugar Complex Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. Pratik Ghose, Adv.  
Mr. Avishek Roy Chowdhury, Adv.

For Respondent (s)

**ORDER**

Registry is directed to issue notice to the Corporate Debtor for appearance, since the previous Counsel on record has submitted that he has relinquished his Vakalatanama.

List this matter on 12.08.2021 for appearance of the Corporate Debtor.

Sd

**Satya Ranjan Prasad  
Member (Technical)**

Sd

**Rajasekhar V.K.  
Member (Judicial)**